

Information Ministers' Conference held on the 25th May, 1988 at New Delhi; and

(b) the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) The suggestions received from States and Union Territories were incorporated in the Agenda of the Conference held on 25th May, 1988. The recommendations made by the Conference are at Annexure (See Appendix CXLVII, Annexure No. 51). The implementation of these recommendations is a continuing process.

Setting up of Film Centre in West Bengal

1241. SHRI MOHAMMED AMIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a Film Centre in West Bengal with the help of National Film Development Corporation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) to (c) The National Film Development Corporation has already set up a film centre at Behala, Calcutta with the latest sophisticated film equipments for post-production facilities like dubbing, recording and editing etc. It also provides 16 mm. cameras and recorders for location shooting for the benefit of Producers in Eastern Region. In addition, West Bengal Government has also set up a film processing laboratory at Salt Lake, Calcutta.

Construction of buildings by Delhi Police at Kapurthala plot

1242. SHR THOMAS KUTHIRAVATTAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry has got any representation from the Chief Minister of Kerala regarding the construction of buildings by Delhi Police at "Kapurthala Plot" in Delhi city which belongs to the Government of Kerala;

(b) what action has been taken thereon; and

(c) by when this land will be returned to Kerala Government and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) Letters from Chief Minister of Kerala regarding Kapurthala Plot have been received. The total area of the plot is 6.05 acres, out of which an area of 2.164 acres has already been handed over to Govt. of Kerala. The remaining area measuring 3.886 acres is under occupation of Delhi Security Police. This land will become available for handing over to Govt. of Kerala after the Security Police have been provided alternative accommodation.

दिल्ली के मंडल सं० 43 में नये राशन कार्ड जारी किये जाने में विलम्ब

1243. श्री सुनील कुमार पट्टनायक : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्य और नागरिक पूर्ति विभाग, दिल्ली प्रशासन के मंडल 43 के अधीन निरीक्षकगण आवेदन पत्र प्राप्त होने के 10 दिन बाद भी नया राशन कार्ड जारी नहीं करते, जबकि नियमानुसार खाद्य निरीक्षकों को नये राशन कार्ड 3 दिन के बाद आवेदकों के घर पहुंच देने चाहिए ;